

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 476 of 2001
(OA 447 of 2001)
1991

Date of order : 7.9.2001

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. E.P. Singh, Administrative Member

HARIDAS CHAKRABORTY
VS
UNION OF INDIA & ORS.

For the applicant : None
For the respondents: Mr. R.K. De, counsel

O R D E R

None appears for the applicant even on the second call.
Mr. R.K. De, ld. counsel appears for the respondents. The application
is therefore dismissed for default. There will be no order as to
costs.

MEMBER (A)
in


VICE-CHAIRMAN

प्रमाणित की जा रही है
Certified to be true Copy
8/9/91
Court Officer
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
कलकत्ता बेंच
Calcutta Bench

(a) SI No of the "Appln	4954
(b) Name of the applicant	Mr. R.K. De. Adv.
(c) Dt. of presentation or application for copy	19.9.01
(d) No. of pages	one
(e) Copying fee charged/urgent or ordinary	None
(f) Dt. of preparation of copy	12/9/2001
(g) Dt. of delivery of the copy to the applicant	19.9.01

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 698 of 2001
(MA 476 of 2001)
(OA 447 of 91)

Date of order : 5.7.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. S. Biswas, Administrative Member

HARIDAS CHAKRABORTY

VS

UNION OF INDIA & ORS.

For the applicant : In person

For the respondents: Mr. R.K. Das, counsel

O R D E R

Having heard the ld. counsel for the parties the application is allowed. MA 476/01 is hereby directed to be restored to its original file and number. MA 698/01 stands disposed of.

2.

MA 476/01 be listed for orders on 30.8.2002.

MEMBER (A)

VICE-CHAIRMAN

in

Certified to be true copy

Court Officer

15.7.02

राष्ट्रीय प्रशासनिक अधिकरण

Central Administrative Tribunal

कायदा नं. 157

15.7.02

(1) Name of the "Appn" 3796
(2) Name of the applicant Mr. R.K. Das
(3) Dt. of presentation of application for copy 05.7.02
(4) No. of pages 02
(5) Dt. of presentation of copy 14.7.2002
(6) Dt. of delivery of the copy to the 2